

the river Swan and its 76 tributaries so as to find a permanent solution to floods and soil erosion and also to ensure reclamation of thousands of hectares of land in this region;

(b) if so, whether any action has been taken on this demand to expedite the sanction and take up the construction of the project in consultation with the State Government and the Central Water Commission; and

(c) if not, the reasons therefor and the likely dates by which any action would be initiated, sanction given and the project taken up for construction?

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND): (a) to (c). A demand was received for early sanction of Swan Channelisation Project. Earlier in May 1984, an outline proposal for integrated area development project including channelisation of Swan Nadi was received. In July 1984, the State Government was requested to submit a detailed project report as per the guidelines, but it has not been received so far. They have been reminded.

Simplification of Export Procedures

1989. DR. B.L. SHAILESH:
SHRI K.S. RAO:

Will the Minister of COMMERCE be pleased to state:

(a) whether existing procedures involved in transport and clearance of Import and Export cargo are cumbersome, time consuming and expensive;

(b) whether with the growth of containerisation, the cost of documentation would further increase; and

(c) if so, the measures taken by Government for simplification of procedures and documentation?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): (a) to (c). From time to time it has been represented that the present systems

and procedure involved in transport and clearance of import and export Cargo in India are cumbersome, expensive and time consuming.

Simplification of Procedures and documentation have been receiving constant attention of the Govt. On the recommendation of a Standing Committee, set up to examine the delay in the movement of containers between Delhi ICD and Bombay Ports, Simplification of procedure was attempted which reduced the number of steps for movement of containers from 22 to 8 and the average detention time of ICD bound container at the port from 33 to 13 days.

A suggestion has also been received for constituting a Trade Facilitation Council, with a view to simplifying procedures and documentation in external trade taking into account international standards, which has been noted.

Cutting Down of Targets of Railway Projects

1990. SHRI S.G. GHOLAP: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway Board has to cut down their targets of electrification, renewal of tracks etc. as the Planning Commission has cut down their demand to a large extent; and

(b) if so, the amount demanded by Railways and to what extent it has been accepted?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

Import Licences for Penicillin

1991. SHRI SOMJIBHAI DAMOR:
SHRI DHARAMPAL SINGH
MALIK:
SHRI KESHORAO PARDHI:

Will the Minister of COMMERCE be pleased to state: